

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)14
CA. NO.

CORAM:

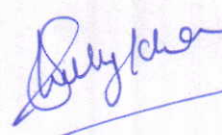
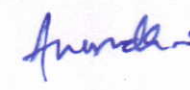
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

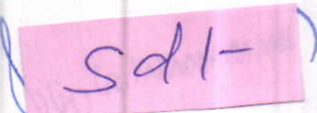
SECTION OF THE COMPANIES ACT: 397/398

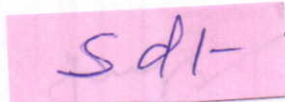
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Virender Ganda, Sr. Adv.		for Respondent no.1 to 3.	
2.	Ms. Vipul Ganda, Adv.			
3.	Ms. Shelly Khanna, Adv.			
4.	Ms. S.K. Gisi, Adv.			
5.	Ms. Tarun Mehta, Adv.			
6.	Mr. Abhishek Suroop, Adv.		for Petitioner	
7.	Mr. Anand Gandhi, Adv.			

ORDER

Learned Counsel' for the parties are present. Learned Counsel shall file the additional paper books within a period of two weeks.

List on 17.10.2016 for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)